

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 607
IB-449/ND/2023

IN THE MATTER OF:

M/s. Vantage Buildwell Pvt. Ltd.

...PETITIONER

Vs.

ROC

...RESPONDENT

Section

U/s 59 of IBC, 2016

Order delivered on 22.03.2024
(Hearing through VC & Physical Mode)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Adv. S. Shiva.

For the Respondent

:

ORDER

This is a petition under Section 59 of the IBC, 2016.

Heard the Ld. Counsel on behalf of the Petitioner who submitted that in terms of the order dated 23.02.2024, they have filed a copy of the report received from the RoC. Order in the matter is **reserved**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)